

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI
(PRINCIPAL BENCH)
(Court No.1)**

M.A. No. 70/2023

In

Original Application No. 105/2023

In the matter of

M.L Dhiman

..... Applicant

V/s

State of Punjab and Others

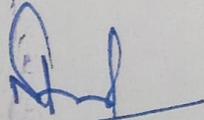
..... Respondent

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Date:

Place


(Naveesh Singla)

Environmental Engineer,
Punjab Pollution Control Board
Regional Office, SAS Nagar

On behalf of Respondent no. 2

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI
(PRINCIPAL BENCH)
(Court No.1)**

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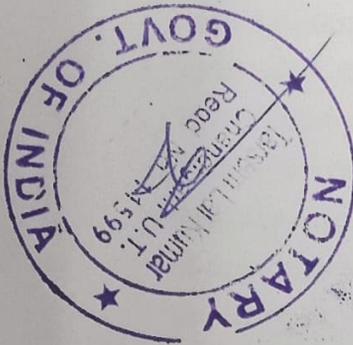
M.L Dhiman

..... Applicant

V/s

State of Punjab and Others

..... Respondent



Status report by way of affidavit of Er. Navtresh Singla, Environmental Engineer Regional Office, SAS Nagar (Mohali) on behalf of Punjab Pollution Control Board (respondent no.2).

I the above-named deponent, do hereby, solemnly affirm and state as under:

RESPECTFULLY SHOWETH

- 1) That briefly submitted, in the first instance Original Application no. 105 of 2023 (M.L Dhiman v/s Union of India and Others) was filed before the Hon'ble National Green Tribunal with the grievance against discharge of industrial effluent by the project proponent Akmus Life Science Ltd., Village Sundran, Tehsil Dera Bassi, District Mohali.
- 2) That this Hon'ble Tribunal was pleased to dispose of OA no. 105 of 2023 by passing of an order dated 16.03.2023 thereby directing the

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State Pollution Control Board and District Magistrate, Mohali to jointly look into the matter particularly with reference to mode of disposal of effluent as per consent to operate (CTO) and take remedial action following due process. The Joint Committee was directed to submit report before the Registrar General of the Tribunal.

- 3) That the Joint Committee had submitted action taken report on 11.05.2023 in compliance of order dated 16.03.2023 passed in OA No. 105 of 2023. The Joint Committee report was treated as MA No. 70 of 2023 and the Punjab Pollution Control Board had filed report before the Hon'ble Tribunal during the pendency of MA No. 70 of 2023. After consideration of the matter, MA No. 70 of 2023 filed in OA No. 105 of 2023 was disposed of by this Hon'ble Tribunal vide orders dated 15.10.2024 with direction to the Board to inspect the respondent no. 3 unit in the month of March 2025 and submit report before the Registrar General of Tribunal by 30.04.2025 disclosing the compliance of the suggestions given by the Joint Committee and the status of ZLD in the unit. The relevant extract of paragraph 7 of the order dated 15.10.2024 passed in MA No. 70 of 2023 (OA No. 105 of 2023) is reproduced herein below for kind perusal and reference:



7. On the perusal of the report of the Joint Committee, we find that there is some anomaly in respect of the compliance in the norms of ZLD by Respondent No. 3. The steps which have been initiated by Respondent No. 3 for compliance of the suggestions given by the Joint Committee are also required to be monitored and ascertained that the suggestions are fully complied with. Hence, we dispose of the M.A. directing the State PCB to inspect the Respondent No. 3 unit in the Month of March 2025 and submit the Report before the Registrar General of the Tribunal by 30th April, 2025 disclosing the compliance of the suggestions given by the joint Committee and the status of ZLD in the unit.

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4) That it is pertinent to mention here that in paragraph 5 of the order dated 15.10.2024, this Hon'ble Tribunal has made mention of the Joint Committee report filed on 15.07.2024. It is mentioned in the order that the Joint Committee has filed the report on 15.07.2024 and has found that the unit was substantially complying with all the norms. The Joint Committee has made the following suggestions.

- i. It is suggested to the industry that they shall carry out a detailed ground water monitoring of the unit area by reputed institutions to assess the ground water quality.
- ii. The unit shall improve proper operation & Maintenance of the ZLD based ETP system so as to achieve the norms and further to extent possible reuse/recycle in the system.
- iii. The unit shall install pressure gauge device at filtration system of ETP as well as STP to check the performance of filters and avoid chocking.
- iv. The unit shall be made proper approach to reach STP units i.e. Flocculation Tank, Bio-reactor (MBBR Tank), Clarifier and Surge Tank.
- v. The unit shall enhance the capacity of mechanical sludge dewatering system to reduce the volume and weight of the ETP sludge.
- vi. The unit shall ensure regular maintenance and operation and calibration of the online system so as to obtain continuous accurate results.
- vii. The unit shall make proper furrows and ridges for the developed plantation area as per Karnal Technology.

5) That it is pertinent to mention here that the industry namely M/s Akmus Life Science Ltd., has changed its name to M/s Pure and Cure Healthcare Private Limited (Akmus Life Science Division) having Unit-



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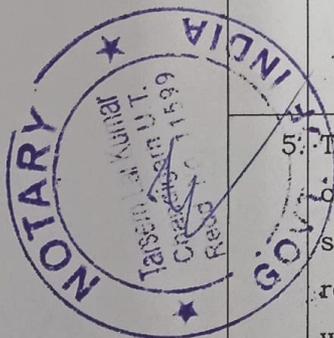
1 at Village Sundran, Tehsil Dera Bassi, District Mohali. The industry has obtained consent to operate from the Board under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981 in the name of M/s Pure and Cure Healthcare Private Limited (Akmus Life Science Division).

- 6) That in compliance to the orders dated 15.10.2024 of this Hon'ble Tribunal, the industry M/s Pure and Cure Healthcare Private Limited (Akmus Life Science Division) Unit-1 at Village Sundran, Tehsil Dera Bassi, District Mohali has submitted the compliance report to the suggestions of the Joint Committee vide letter dated 31.03.2025 to the Board and the compliance in reference to the suggestions of the Joint Committee is mentioned herein below in tabular form:

Sr. no.	Joint Committee Suggestions	Compliance submitted by the industry
1.	It is suggested to the industry that they shall carry out a detailed ground water monitoring of the unit area by reputed institutions to assess the ground water quality.	We have completed comprehensive ground water survey in collaboration with Indian Institute of Technology (IIT) Ropar. Ground water survey report attached as R3/Annexure-1
2.	The unit shall improve proper operation & Maintenance of the ZLD based ETP system so as to achieve the norms and further to extent possible reuse/recycle in the system.	We have completed replacement of Ultra Filtration Membrane and Reverse Osmosis membrane to enhance Zero Liquid Discharge (ZLD) operation. Details are attached as R3/Annexure 2
3.	The unit shall install	Point already addressed as per

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	pressure gauge device at filtration system of ETP as well as STP to check the performance of filters and avoid chocking.	Honourable NGT Order dated 15.07.2024 under clause No 8.3. The copies of photograph of an installed pressure gauge, along with its respective calibration certificate were annexed marked as ANNEXURE R3/6 (Colly) in original affidavit submitted to Honorable NGT. Same has been given once again as Annexure-3
4.	The unit shall be made proper approach to reach STP units i.e. Flocculation Tank, Bio-reactor (MBBR Tank), Clarifier and Surge Tank.	Point already addressed as per Honorable NGT Order dated 15.07.2024 under clause No 8.4. The copies of pictures of staircase and ladder were annexed marked as ANNEXURE R3/7 (Colly) in original affidavit submitted to Hon'ble NGT. Same has been given once again as Annexure-4
5.	The unit shall enhance the capacity of mechanical sludge dewatering system to reduce the volume and weight of the ETP sludge.	We have installed a dryer to reduce the moisture content of decanted sludge. This upgrade has significantly reduced the sludge's moisture content, thereby decreasing its volume and weight and improving overall waste management efficiency. Detail reports are attached as R3/Annexure 5.
6.	The unit shall ensure regular maintenance and	Point already addressed as per Honorable NGT Order dated



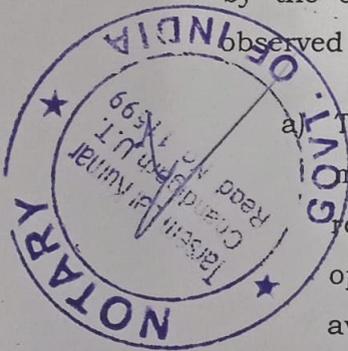
	operation and calibration of the online system so as to obtain continuous accurate results.	15.07.2024 under clause No 8.6. The copies of calibration certificates were annexed and marked as ANNEXURE R3/9 (Colly) in original order Same has been given once again as Annexure-6
7.	The unit shall make proper furrows and ridges for the developed plantation area as per Karnal Technology.	Point already addressed as per Honorable NGT order dated 15.07.2024 under clause No. 8.6. A copy of the photographs of the implementation of Karnal Technology was annexed, and marked as Annexure R3/10. Same has been given once again as Annexure - 7

A copy of the compliance status submitted by the industry vide letter dated 31.03.2025 is enclosed herewith as **Annexure R 2/A**.

- 7) That in order to verify the compliance status, the industry was visited by the officers of the Board on 19.06.2025. During visit, it was observed as under:

a) The industry was in operation and engaged in manufacturing of API's by using various chemicals. The representative has informed that presently the industry is operating at 20% production capacity due to non-availability of work orders.

b) The project proponent has made expansion in its existing premises. No new land and building has been constructed by the industry. Only the existing machinery has been



updated with the new technology to add new products as per market demand. The industry has already obtained Environmental Clearance for the said expansion.

- c) The industry has installed 02 no. tubewells near the main entrance and has installed flow meters with both the tubewells. The industry has obtained permission from PWRDA vide letter no. GW/PWRDA/05/2024/L2/156 dated 15.05.2024, which is valid upto 14.05.2027, for abstraction of groundwater @ 10500 per/month (i.e. 338.8KLD).
- d) The industry has installed MEE of capacity 130 KLD followed by ATFD of capacity 1300 Kg/hour, for treatment of HTDS being generated from its process. As per the records maintained by the industry, the readings of flow meters installed are as under:

Meter details	Reading
HTDS line	26537 KL
MEE Feed	40391 KL
MEE condensate	42762 KL
MEE energy meter	319673 KW

- e) The industry has installed an ETP followed by RO system for treatment of LTDS and MEE condensate being generated from the unit. ETP installed by the industry was in operation during the visit. As per the records maintained by the industry, the readings of flow meters installed are as under:

Meter details	Reading
LTDS line	23636 KL
RO Feed	47664 KL



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RO reject	14240 KL
RO permeate	52377 KL
ETP energy meter	1270868 KW

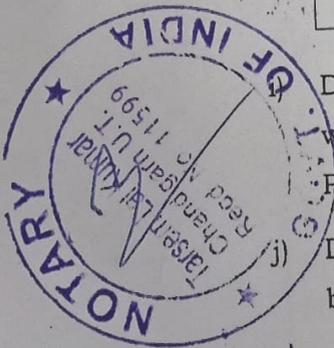
- f) The industry has installed OCEMS at RO condensate line and the same was in operation and reading were shown as BOD @ 18 mg/ltr, COD 78 mg/ltr, pH 8.54, TSS 40 mg/ltr.
- g) The industry is reusing RO permeate as cooling tower makeup in its premise and RO reject is being sent to MEE for treatment along with HTDS.
- h) The industry has installed as kid mounted type STP of 50 KLD capacity for treated of domestic effluent being generated from the unit. STP installed by the industry was in operation during the visit. The industry is using treated domestic effluent after STP onto land for plantation developed within its premises. As per the records maintained by the industry, the details are as under:

Meter details	Reading
STP inlet	4529 KL
STP outlet (Plantation)	2107 KL

During visit, the effluent samples from RO and MEE lines were collected and the same were sent to Head office Lab, Patiala for analysis and the results are awaited.

(j) During visit, it was observed that the industry has installed bag filter house as APCD with the boiler of capacity 06 TPH.

- k) During visit, the stack emission sampling of boiler of capacity 06 TPH was collected and the same was sent to HO lab and the results are awaited.
- l) The incinerator installed by the industry was not in



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operation.

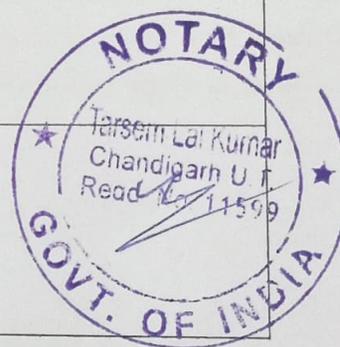
- m) The industry has installed one SRP in its premises. The industry has installed VOC and TOC analyzer with the same.
- n) The compliance of NGT orders has also been verified as tabulated below:

Sr. no.	Joint Committee Suggestions	Compliance verified during visit
1.	It is suggested to the industry that they shall carry out a detailed ground water monitoring of the unit area by reputed institutions to assess the ground water quality.	Complying - industry has carried out ground water survey from Indian Institute of Technology (IIT) Ropar and the same is already attached as Annexure-1 in the reply of the industry.
2.	The unit shall improve proper operation & Maintenance of the ZLD based ETP system so as to achieve the norms and further to extent possible reuse/recycle in the system.	Complying - The industry has installed new Ultra Filtration Membrane and Reverse Osmosis membrane to enhance Zero Liquid Discharge (ZLD) operation.
3.	The unit shall install pressure gauge device at filtration system of ETP as well as STP to check the performance of filters and avoid chocking.	Complying - The industry has installed pressure gauge at filtration system of ETP as well as STP.
4.	The unit shall be made	Complying - The industry has

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	proper approach to reach STP units i.e. Flocculation Tank, Bio-reactor (MBBR Tank), Clarifier and Surge Tank.	provided staircase and ladder in the STP area.
5.	The unit shall enhance the capacity of mechanical sludge dewatering system to reduce the volume and weight of the ETP sludge.	Complying - The industry has installed a dryer to reduce the moisture content of decanted sludge.
6.	The unit shall ensure regular maintenance and operation and calibration of the online system so as to obtain continuous accurate results.	Complying - The industry has submitted the calibration certificates of the online system.
7.	The unit shall make proper furrows and ridges for the developed plantation area as per Karnal Technology.	Complying

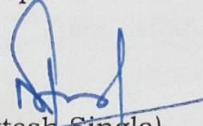


- 8) That the industry was found complying with the suggestions of the Joint Committee as referred in paragraph 5 of the order dated 15.12.2024. The industry has installed new Ultra Filtration Membrane and Reverse Osmosis membrane to enhance Zero Liquid Discharge (ZLD) operation.
- 9) That the Punjab Pollution Control Board is taking appropriate action as per the provisions of the Environmental Laws, from time to time and will take further action, if the industry is found violating the environmental norms at any point of time.

(Handwritten signature)

10) That the status report is hereby submitted in compliance to order dated 15.12.2024 for kind perusal and consideration of the Hon'ble Tribunal.

Deponent



(Navtesh Singla)

Environmental Engineer,
Punjab Pollution Control Board
Regional Office, SAS Nagar

On behalf of Respondent no. 2

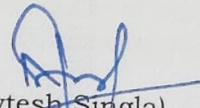
Date: 01/09/25

Place SAS NAGAR

Verification:

Verified that the contents of Para No. 1 to 9 of the above reply by way of affidavit of the deponent are true and correct as derived from the official record. Para no. 10 is prayer. No part of the above reply is false and no material has been concealed therein.

Deponent



(Navtesh Singla)

Environmental Engineer,
Punjab Pollution Control Board
Regional Office, SAS Nagar

On behalf of Respondent no. 2

Date: 01/09/25

Place SAS NAGAR

Identify the deponent/executor & he/she has signed in my presence

Signature

AMB 6755-0129-1255

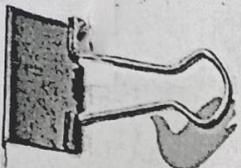
1 SEP 2025



Attested as Identified

NOTARY CHANDIGARH

1 SEP 2025



(A Subsidiary of Akums Drugs & Pharmaceuticals Ltd.)

Pure and Cure Healthcare Private Limited (Akums' Lifesciences Division)

Tel: +91-1334-234327, 28 & 29, Email: api@akums.in, Web: www.akums.in

To,

The Environment Engineer
Nodal office
Punjab Pollution Control Board
Mohali Punjab

Date - 31-Mar-2025

ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਨਿਰਧਾਰਨ ਬੋਰਡ
ਸਕਾਰੀ: ਮੋਹਾਲੀ ਵਿਖੇ ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਨਿਰਧਾਰਨ ਬੋਰਡ

ਦਫ਼ਤਰੀ ਆਰਕਾਈਵ

ਵਿਸ਼ੇਸ਼ ਨਿਰਦੇਸ਼

ਡਾਇਰੀ ਨੰ: 2063 ਮਿਤੀ 21/4/25

SUB: Compliance Report against the suggestions given by Joint Committee formed by Honourable National Green Tribunal.

REFERENCE: ORDER by THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI - M.A. No. 70/2023 In Original Application No. 105/2023 and Date of hearing: 15.10.2024

Dear Sir,

This is with reference to Order by ORDER by THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI - M.A. No. 70/2023 In Original Application No. 105/2023 and Date of hearing: 15.10.2024, we as a respondent no 3 would like to inform you that we have taken action against all the suggestions given by the Joint Committee as per the report submitted on 15.07.2024.

Following suggestions were mentioned by the Joint Committee.

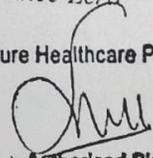
1. It is suggested to the industry that they shall carry out a detailed ground water monitoring of the unit area by reputed institutions to assess the ground water quality.

Response by Pure and Cure Healthcare Pvt Ltd (Respondent No 3) - we have completed comprehensive ground water survey in collaboration with Indian Institute of Technology (IIT) Ropar. Ground water survey report attached as R3/Annexure-1

2. The unit shall improve proper operation & Maintenance of the ZLD based ETP system so as to achieve the norms and further to extent possible reuse/recycle in the system.

Response by Pure and Cure Healthcare Pvt Ltd (Respondent No 3)- We have completed replacement of Ultra Filtration Membrane and Reverse Osmosis membrane to enhance Zero Liquid Discharge (ZLD) operation. Details are attached as R3/Annexure 2

For Pure and Cure Healthcare Pvt. Ltd.



Authorised Signatory

Pure and Cure Healthcare Private Limited

(Akums' Lifesciences Division)

(A Subsidiary of
Akums Drugs &
Pharmaceuticals
Ltd.)

Tel: +91-1334-234327, 28 & 29, Email: api@akums.in, Web: www.akums.in

3. The unit shall install pressure gauge device at filtration system of ETP as well as STP to check the performance of filters and avoid chocking.

Response by Pure and Cure Healthcare Pvt Ltd (Respondent No 3)- Point already addressed as per Honourable NGT Order dated 15.07.2024 under clause No 8.3. The copies of photograph of an installed pressure gauge, along with its respective calibration certificate were annexed marked as ANNEXURE R3/6 (Colly) in original affidavit submitted to Honourable NGT. Same has been given once again as Annexure-3

4. The unit shall be made proper approach to reach STP units i.e. Flocculation Tank, Bio-reactor (MBBR Tank), Clarifier and Surge Tank.

Response by Pure and Cure Healthcare Pvt Ltd (Respondent No 3)- Point already addressed as per Honourable NGT Order dated 15.07.2024 under clause No 8.4. The copies of pictures of staircase and ladder were annexed marked as ANNEXURE R3/7 (Colly) in original affidavit submitted to Honourable NGT. Same has been given once again as Annexure-4

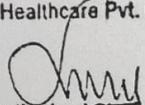
5. The unit shall enhance the capacity of mechanical sludge dewatering system to reduce the volume and weight of the ETP sludge.

Response by Pure and Cure Healthcare Pvt Ltd (Respondent No 3)- We have installed a dryer to reduce the moisture content of decanted sludge. This upgrade has significantly reduced the sludge's moisture content, thereby decreasing its volume and weight and improving overall waste management efficiency. Detail reports are attached as R3/Annexure 5

6. The unit shall ensure regular maintenance and operation and calibration of the online system so as to obtain continuous accurate results.

Response by Pure and Cure Healthcare Pvt Ltd (Respondent No 3)- Point already addressed as per Honourable NGT Order dated 15.07.2024 under clause No 8.6. The copies of calibration certificates were annexed and marked as ANNEXURE R3/9 (Colly) in original order. Same has been given once again as Annexure-6

For Pure and Cure Healthcare Pvt. Ltd.


Authorised Signatory

Unit I : Village Sundran, P.O. Mubarakpur, Tehsil Derabassi, Distt. Sahibzada Ajit Singh Nagar, Punjab - 140 507 (India)

Unit II : Village Chachrauli, PO Jeoli, Tehsil Derabassi, District Sahibzada Ajit Singh Nagar, Punjab - 140 501 (India)

Unit III : Plot No. 280-281, HSIIDC, Alipur, Tehsil Barwala, Distt. Panchkula, Haryana - 134 118 (India)

Regd. Office: 305, 3rd Floor, Mohan Palace, L.S.C., Block-C, Saraswati Vihar, Delhi-110 034.

Pure and Cure Healthcare Private Limited
(Akums' Lifesciences Division)

(A Subsidiary of
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Tel: +91-1334-234327, 28 & 29, Email: apl@akums.in, Web: www.akums.in

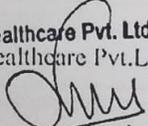
7. The unit shall make proper furrows and ridges for the developed plantation area as per Karnal Technology."

Response by Pure and Cure Healthcare Pvt Ltd (Respondent No 3)- Point already addressed as per Honourable NGT Order dated 15.07.2024 under clause No 8.6. A copy of photographs of the implementation of Karnal Technology was annexed, and marked as ANNEXURE R3/10. Same has been given once again as Annexure-7

Since we have completed the compliance of all the action points mentioned in Joint Committee report, we request PPCB to submit the inspection Report before the Registrar General of the Tribunal by 30th April, 2025.

Thanking you

For Pure and Cure Healthcare Pvt. Ltd.
For Pure and Cure Healthcare Pvt.Ltd,


Authorized Signatory

Authorized Signatory.

Unit I : Village Sundran, P.O. Mubarakpur, Tehsil Derabassi, Distt. Sahibzada Ajit Singh Nagar, Punjab - 140 507 (India)
Unit II : Village Chachrauli, PO Jeoli, Tehsil Derabassi, District Sahibzada Ajit Singh Nagar, Punjab - 140 501 (India)
Unit III : Plot No. 280-281, HSIIDC, Alipur, Tehsil Barwala, Distt. Panchkula, Haryana - 134 118 (India)

Regd. Office: 305, 3rd Floor, Mohan Palace, L.S.C., Block-C, Saraswati Vihar, Delhi-110 034.

R.3-Annexure → 1



भारतीय प्रौद्योगिकी संस्थान रोपड़
INDIAN INSTITUTE OF TECHNOLOGY ROPAR
DEPARTMENT OF CHEMICAL ENGINEERING

Rupnagar, Punjab – 140001, INDIA

Email: office-ch-1@iitrpr.ac.in

Tel: +91-1881-23-4021

ULR Number	IITRPRW1014	Report Number	IITRPR/CONS/1004
Type of sample	Borewell Water	Date of Sample collection	3/10/2024
Customer Name	Akums Pharmaceuticals	Address	Sundran, Punjab 140507
Sample Name	Nimbua Village Outside	Sample Location	Nimbua Village Outside sample near common water tank

Sr. No	Test Parameter	Unit	Result	Test Method
1	Colour	CU	BDL (1)	IS 3025 (Part 4) CI 2.0
2	pH @ 25°C	-	7.78	IS 3025 (Part 11)
3	Turbidity	NTU	BDL (0.1)	IS 3025 (Part 10)
4	Total Dissolve Solids	mg/L	415	IS 3025 (Part 16)
5	Ammonia as NH ₃ -N	mg/L	BDL (5)	IS 3025 (Part 34) CI 2.5
6	Boron as B	mg/L	BDL (0.05)	APHA 23 rd Ed 4500B Curcumin Method
7	Calcium as Ca	mg/L	12	IS 3025 (Part 40)
8	Chloride as Cl	mg/L	90	IS 3025 (Part 32)
9	Copper as Cu	mg/L	BDL (0.001)	USEPA 3015A
10	Fluoride as F	mg/L	0.35	IS 3025 (Part 60)
11	Iron as Fe	mg/L	BDL (0.001)	USEPA 3015A
12	Magnesium as Mg	mg/L	52	IS 3025
13	Manganese as Mn	mg/L	BDL (0.001)	USEPA 3015A
14	Nitrate as NO ₃	mg/L	4.9	IS 3025 (Part 34) CI 3.3 Chromotropic Acid Method
15	Phenolic Compound C ₆ H ₅ OH	mg/L	BDL (0.001)	IS 3025 (Part 43)
16	Selenium as Se	mg/L	BDL (0.001)	USEPA 3015A
17	Sulphate as SO ₄	mg/L	17	IS 3025 (Part 24) CI 4.0 Turbidity Method
18	Chemical Oxygen Demand (COD)	mg/L	BDL (5)	IS 3025 (Part 58)
19	Biochemical Oxygen Demand (BOD)	mg/L	BDL (2)	IS 3025 (Part 44)
20	Sulphide as H ₂ S	mg/L	BDL (0.01)	IS 3025 (Part 44)
21	Total Alkalinity as CaCO ₃	mg/L	350	IS 3025 (Part 29) CI 3.0
22	Total Hardness as CaCO ₃	mg/L	245	IS 3025 (Part 23)
23	Zinc as Zn	mg/L	0.006	IS 3025 (Part 21)
24	Cadmium as Cd	mg/L	BDL (0.01)	USEPA 3015A
25	Lead as Pb	mg/L	BDL (0.01)	USEPA 3015A
26	Nickel as Ni	mg/L	BDL (0.01)	USEPA 3015A
27	Arsenic as As	mg/L	BDL (0.01)	USEPA 3015A
28	Chromium as Cr	mg/L	BDL (0.01)	USEPA 3015A

Abbreviations: ULR Number: Unique Lab Report Number; BDL: Below Detection Level; NA: Not Applicable
For Pure and Cure Healthcare Pvt. Ltd.

[Signature]
Assistant Professor
Department of Chemical Engineering
Indian Institute of Technology Ropar
Rupnagar - 140001, Punjab, India

[Signature]
Authorised Signatory

[Signature]
Department of Chemical Engineering
Indian Institute of Technology Ropar
Rupnagar, Punjab - 140001



भारतीय प्रौद्योगिकी संस्थान रोपड़
INDIAN INSTITUTE OF TECHNOLOGY ROPAR
DEPARTMENT OF CHEMICAL ENGINEERING

Rupnagar, Punjab – 140001, INDIA

Email: office-ch-1@iitrpr.ac.in

Tel: +91-1881-23-4021

ULR Number	IITRPRW1013	Report Number	IITRPR/CONS/1003
Type of sample	Borewell Water	Date of Sample collection	3/10/2024
Customer Name	Akums Pharmaceuticals	Address	Sundran, Punjab 140507
Sample Name	Sundran Village Outside	Sample Location	Sundran Village Outside near a common water tank

Sr. No	Test Parameter	Unit	Result	Test Method
1	Colour	CU	BDL (1)	IS 3025 (Part 4) Cl 2.0
2	pH @ 25°C	-	7.26	IS 3025 (Part 11)
3	Turbidity	NTU	BDL (0.1)	IS 3025 (Part 10)
4	Total Dissolve Solids	mg/L	443	IS 3025 (Part 16)
5	Ammonia as NH ₃ -N	mg/L	BDL (5)	IS 3025 (Part 34) Cl 2.5
6	Boron as B	mg/L	BDL (0.05)	APHA 23 rd Ed 4500B Curcumin Method
7	Calcium as Ca	mg/L	18	IS 3025 (Part 40)
8	Chloride as Cl	mg/L	11	IS 3025 (Part 32)
9	Copper as Cu	mg/L	BDL (0.001)	USEPA 3015A
10	Fluoride as F	mg/L	0.40	IS 3025 (Part 60)
11	Iron as Fe	mg/L	0.04	USEPA 3015A
12	Magnesium as Mg	mg/L	44	IS 3025
13	Manganese as Mn	mg/L	BDL (0.001)	USEPA 3015A
14	Nitrate as NO ₃	mg/L	4.3	IS 3025 (Part 34) Cl 3.3 Chromotropic Acid Method
15	Phenolic Compound C ₆ H ₅ OH	mg/L	BDL (0.001)	IS 3025 (Part 43)
16	Selenium as Se	mg/L	BDL (0.001)	USEPA 3015A
17	Sulphate as SO ₄	mg/L	22	IS 3025 (Part 24) Cl 4.0 Turbidity Method
18	Chemical Oxygen Demand (COD)	mg/L	BDL (5)	IS 3025 (Part 58)
19	Biochemical Oxygen Demand (BOD)	mg/L	BDL (2)	IS 3025 (Part 44)
20	Sulphide as H ₂ S	mg/L	BDL (0.01)	IS 3025 (Part 44)
21	Total Alkalinity as CaCO ₃	mg/L	385	IS 3025 (Part 29) Cl 3.0
22	Total Hardness as CaCO ₃	mg/L	225	IS 3025 (Part 23)
23	Zinc as Zn	mg/L	0.109	IS 3025 (Part 21)
24	Cadmium as Cd	mg/L	BDL (0.01)	USEPA 3015A
25	Lead as Pb	mg/L	BDL (0.01)	USEPA 3015A
26	Nickel as Ni	mg/L	BDL (0.01)	USEPA 3015A
27	Arsenic as As	mg/L	BDL (0.01)	USEPA 3015A
28	Chromium as Cr	mg/L	BDL (0.01)	USEPA 3015A

Abbreviations: ULR Number: Unique Lab Report Number, BDL: Below Detection Level; NA: Not Applicable

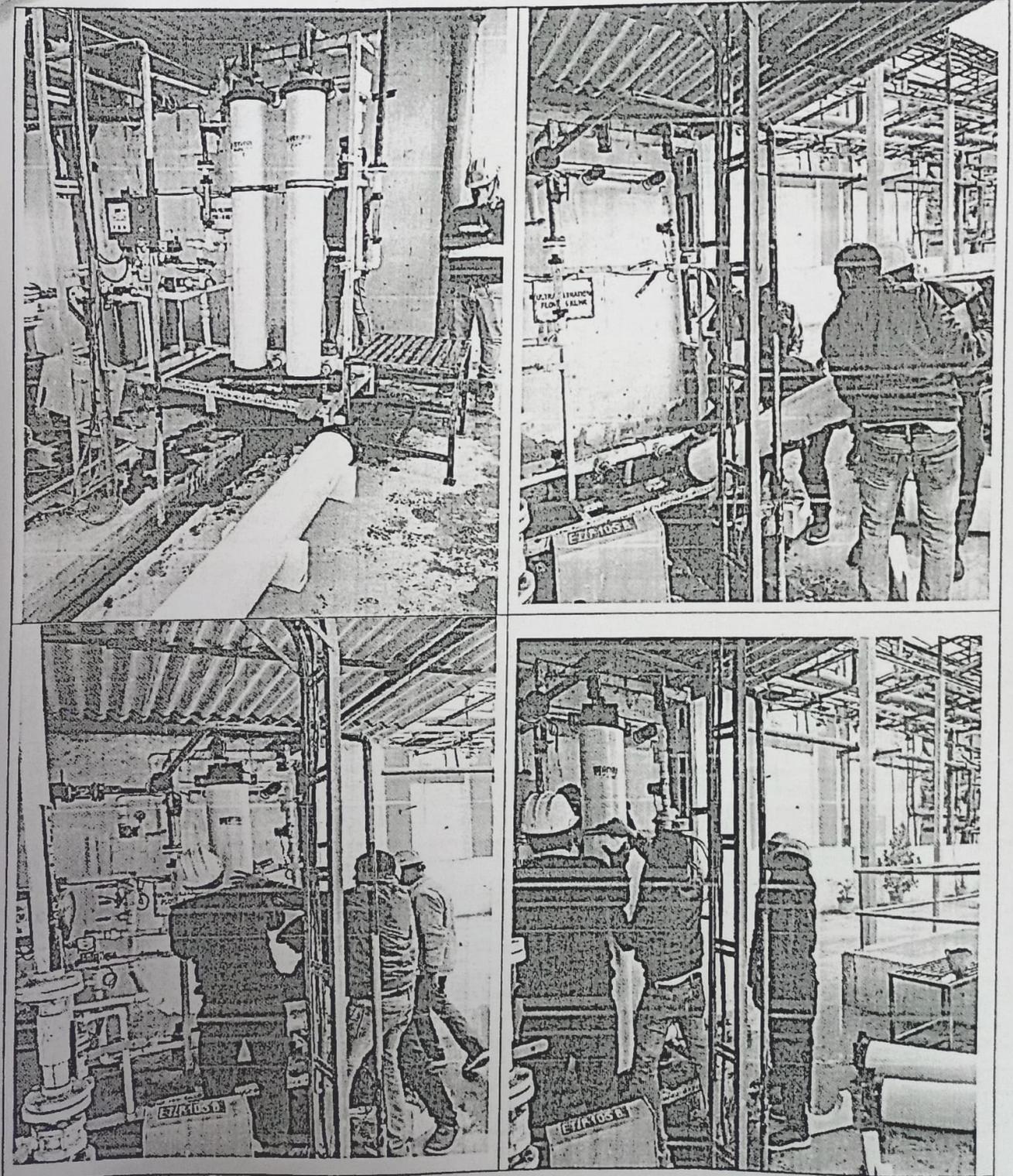
S. P. Gumber
S. P. Gumber
Assistant Professor
Department of Chemical Engineering
Indian Institute of Technology Ropar
Rupnagar - 140001, Punjab, India

For Pure and Cure Healthcare Pvt. Ltd.

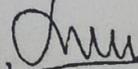
[Signature]

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Department of Chemical Engineering
Indian Institute of Technology Ropar
Rupnagar, Punjab - 140001

UF MEMBRANE REPLACEMENT WORK



For Pure and Cure Healthcare Pvt. Ltd.


Authorised Signatory

ION EXCHANGE

Refreshing the Planet

ION EXCHANGE (INDIA) LTD.
(Service Division)

FIELD SERVICE REPORT FOR REVERSE OSMOSIS / UF

REF. NO. : 1050 / CHD / AN / 24 / 020
CLIENT NAME : AKUMS Lift. Service Ltd.
ADDRESS : NLS-1 Deval Buss

NAME OF SERVICE ENGINEER : Ashish Kumar / Vipin Pandey

DATE	27/12/2024				
TIME IN	11:30 AM				
TIME OUT	3:52 AM				

TEL : FAX :
PERSON CONTACTED : Mr. Mooloch Singh
PROBLEM AS STATED BY CUSTOMER :

ESTIMATED TIME	4.30 Hours
ACTUAL TIME TAKEN	4.30 Hour
DEVIATION	
REASONS :	of membrane replacement work.

TROUBLE SHOOTING/SERVICE/INSPECTION
WATER SOURCE : POREWELL/SURFACE WATER/OPEN WELL/OTHERS

PLANT SCHEME : MUF → PEF → CF → RO
MAKE : Ion Exchange India Ltd.
YEAR OF COMMISSIONING : 2022

CONDITION OF PLANT

SCHEME	CF							
PLANT	OK							
VESSEL/RO	OK							
PIPELINE	OK							
VALVES	OK							
INSTRUMENTS	OK							
DOSING PUMPS	OK							

DESIGNED RO CAPACITY : 6 M³/HR
RECOVERY : 85%
MEMBRANE TYPE : CAB/CPA2/ESPA / GORES
MAKE : Ion Exchange India Ltd.
OBSERVATION BEFORE SERVICING

SIZE : 2020/2037/4040/8040
TOTAL NO. OF MEMBRANE : 2
ARRAY :
NO. OF PRESSURE TUBE :

	MGF		ACF		CF		I STAGE	II STAGE	III STAGE	RECIRCULATION	REJECT	FEED	PERMEATE	REJECT	RECOVERY%	OTHERS
	IN	OUT	IN	OUT	IN	OUT										
PRESSURE KG/CM ²																
FLOW M ³ /HR																
CONDUCTIVITY ms/cm																
ph																
SDI																
CL2 DOSAGE PPM																
ANTISCALANT PPM																
CLARITY																

SERVICE RENDERED			
WORK DONE	YES	NO	HRS/DAY
REMOVAL OF MEDIA			
RECHARGING/TOPPING UP			
MICRON CARTRIDGE CHANGING			
INTERCONNECTOR O RING CHANGE			
MEMBRANE CLEANING/REPLACEMENT	✓		
REGENERATION			
BACK WASH/RINSING	✓		
CLEANING SOLUTION I PH			
CLEANING SOLUTION II PH			
CLEANING SOLUTION III PH			

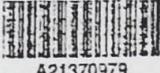
CUSTOMER SUPPLIED PRODUCTS			
	ACCEPTED	REJECTED	REASON
SPARES			
RESIN			
REGENERATION			
CLEANING CHEMICAL			
MEMBRANE	✓		
MICRON CARTRIDGE			
LABOUR	✓		
ANTISCALANT			
OTHERS	✓		

FW. : 19.01.00.02 REV : 01
WEF : 10-7-2000

For Pure and Cure Healthcare Pvt. Ltd.

[Signature]
Authorised Signatory

P.T.O.



ION EXCHANGE (INDIA) LTD.
Municipal Office, 2nd Floor, Naraina
Industrial Area, Phase - 2, Naraina

ION EXCHANGE
enabling the future

NSW Code: 110123
STATE CODE: 07 DS.HI
PIN:
GSTIN NO: 07AAAC17212M
PAN NO: AAAC1721

TAX INVOICE ✓
[As per section 31 of CGST Act, 2017]



CRITICAL FOR RECIPIENT ✓
Recipient's Details (Bill To)
PURE AND CURE HEALTH CARE PRIVATE LIMITED DPT93
VILLAGE CHANDRA P.O. TELER
DISTRICT SAS NAGAR
MUSKAPUR, DERA BASSI,
DERA BASSI 140001

INVOICE NO : SDM133241500
INVOICE DATE : 30-11-2024 ✓
DATE OF REMOVAL : 30-11-2024 ✓

TRANSPORT DETAILS :
EWAY BILL NO :
EWAY BILL DT :
LR NO & DT :
TRANSPORTER :
DESTINATION : DERA BASSI
MODE OF TRANSPORT : ROAD
MOTOR VEHICLE REGN NO :

GEN. NO : 00000000000000000000
Face Of Supply:
STATE CODE : 03
DESC : PURDAB

CUSTOMER PO NO : 3100012608
YOUR ORDER DATE : 28-OCT-24
ISOS : 07223924207
FREIGHT : PAID

PAYMENT TERMS :
100% AGAINST PROFORMA INVOICE

Details of Consignee (Ship To)
PURE AND CURE HEALTH CARE PRIVATE LIMITED
VILLAGE CHANDRA P.O. TELER
DISTRICT SAS NAGAR
MUSKAPUR, DERA BASSI,
DERA BASSI 140001

IRN NO : 6c1215d21b40722c662080f2c5404dada9dea07b0c12e743e96706c3d1f

STATE CODE: 03
DESC: PURDAB

SR NO	HSN CODE	DESCRIPTION	HSN/SAC	QTY	UOM	RATE	VALUE (RS.)
	2000000000	US PAPER/PLAIN HH LF 60 PES	61212110	2	NOS	113600.00	227200.00

Basic Amount		VALUE (RS.)
DISCOUNT		11300.00
PACKING & FORWARDING		0.00
FREIGHT		0.00
INSURANCE		0.00
TOTAL TAXABLE AMT		21600.00
CGST 0%		0.00
SGST 0%		0.00
IGST 18%		3888.00
TOTAL TAX AMOUNT		3888.00
TOTAL TCS AMOUNT		0.00
TOTAL VALUE OF SUPPLY		25488.00

TAX SUMMARY:									
HSN/SAC	QTY	UOM	TAXABLE VALUE (RS)	%	CGST	SGST	IGST	TOTAL TAX (RS)	TOTAL TAX (RS)
61212110	2	NOS	21600.00	0	0.00	0.00	0.00	0.00	3888.00
TOTAL:			21600.00		0.00	0.00	0.00	0.00	3888.00

NET AMOUNT PAYABLE:
Rs. 25488.00, Four thousand Five hundred Eighty, Only

NET PAYABLE (RS.): 25488.00

NOTE: INTEREST WILL BE CHARGED AT THE RATE OF 21% PA, IF BILLS NOT PAID WITHIN DUE DATE

DECLARATION: Certify that the particulars given above are true and correct and the amount mentioned is not subject to any change of law and that there is no additional consideration to be paid or received on such supply over and above what has been stated.

FOR ION EXCHANGE INDIA LTD.
Signature valid
VTV
RAJASEKHAR
AUTHORIZED SIGNATORY

SSO.E

HEAD OFFICE: MAIN HOUSE, DR. B. RAJASEKHAR ROAD, MUMBAI - 400 011. TELEPHONE: 022-20126047 FACTORY: 06455 - 306610/11/48

Pure and Cure Healthcare Private Limited
Vill. Sun-Don, Derabassi
Mus. and Ind. Sub. Sec. Area

Date: 18/12/24 Time In: 11:33
Date Entry No.: 9781 503821
Invoice No.: SDM133241500
Vehicle No.: PBAFAV0573

BILL CHECKED FOR ₹ 254,880.00
BILL VERIFIED FOR ₹ 254,880.00
BILL PASSED FOR ₹ 254,880.00

5109745804

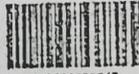
21/12/24 PAGE 1 OF 1

For Pure and Cure Healthcare Pvt. Ltd.

Authorized Signatory

Part - A Slip

Unique No.	7714 8139 6512
Entered Date	30/11/2024 05:16 PM
Entered By	07AAA C1172 6L1ZM - ION EXCHANGE (INDIA) LIMITED
Valid From	Not Valid for Movement as Part B is not entered [2301Kms]
Part - A	
GSTIN of Supplier	07AAAC1725L1ZM,ION EXCHANGE (INDIA) LIMITED
Place of Dispatch	INDUSTRIAL ESTATE VERNA GOA,GOA-403722
GSTIN of Recipient	03AAE CP071 3G1Z1 ,PURE AND CURE HEALTH CARE PRIVATE LIMITED
Place Delivery	PURE AND CURE HEALTH CARE PRIVATE LIMITED-DPT98 VI,PUNJAB-140201
Document No.	SDM133241500
Document Date	30/11/2024
Transaction Type	Bill From - Dispatch From
Value of Goods	254830
HSN Code	34212110 - UF MEMBRANE HM UF 60 PES
Reason for Transportation	Outward - Supply
Transporter	06AADC10663J4Z9 & TCIEXPRESS



8859006343

For Pure and Cure Healthcare Pvt. Ltd.

[Signature]
 Authorised Signatory

ION EXCHANGE

Refreshing the Planet

ION EXCHANGE (INDIA) LTD.
(Service Division)

FIELD SERVICE REPORT FOR REVERSE OSMOSIS / UF

REF. NO. : 1ESD/CHD/AH/24/020
CLIENT NAME : AKUMPS Life Services Ltd.
ADDRESS : NS-1 Delhi Bypass

NAME OF SERVICE ENGINEER : Ashish Kumar / Vinay Pandey

DATE	27/12/2024				
TIME IN	11:30 AM				
TIME OUT	3:52 PM				

TEL : FAX :
PERSON CONTACTED : Mr. Mulegh Singh
PROBLEM AS STATED BY CUSTOMER :

ESTIMATED TIME	4.30 Hours
ACTUAL TIME TAKEN	4.30 Hours
DEVIATION	
REASONS :	Of membrane replacement work.

TROUBLE SHOOTING/SERVICE/INSPECTION
WATER SOURCE : BOREWELL/SURFACE WATER/OPEN WELL/OTHERS

PLANT SCHEME : MUF → ACF → UF → RO
MAKE : Ion Exchange India Ltd.
YEAR OF COMMISSIONING : 2022

CONDITION OF PLANT

SCHEME	UF								
PLANT	AK								
VESSEL/RO	AK								
PIPELINE	AK								
VALVES	OK								
INSTRUMENTS	AK								
DOSING PUMPS	OK								

DESIGNED RO CAPACITY : 6 M³/HR
RECOVERY : 85%
MEMBRANE TYPE : CAB/CPA2/ESPA / GORES
MAKE : Ion Exchange India Ltd.
OBSERVATION BEFORE SERVICING :
SIZE : 2020/2037/4040/8040
TOTAL NO. OF MEMBRANE : 2
ARRAY :
NO. OF PRESSURE TUBE :

	MGF		ACF	CF		I	II	III	REGR CULA TION	REJECT	FEED	PERME- ATE	REJECT	RECOV- ERY%	OTHERS
	IN	OUT	OUT	IN	OUT	STAGE	STAGE	STAGE							
PRESSURE KG/CM ²															
FLOW M ³ /HR															
CONDUCTIVITY ms/cm															
pH															
SDI															
CL2 DOSAGE PPM															
ANTISCALANT PPM															
CLARITY															

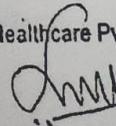
SERVICE RENDERED			
WORK DONE	YES	NO	HRS/DAY
REMOVAL OF MEDIA			
RECHARGING/TOPPING UP			
MICRON CARTRIDGE CHANGING			
INTERCONNECTOR O RING CHANGE			
MEMBRANE CLEANING/REPLACEMENT	✓		
REGENERATION			
BACK WASH/RINSING	✓		
CLEANING SOLUTION I PH			
CLEANING SOLUTION II PH			
CLEANING SOLUTION III PH			

CUSTOMER SUPPLIED PRODUCTS			
	ACCEPTED	REJECTED	REASON
SPARES			
RESIN			
REGENERATION			
CLEANING CHEMICAL			
MEMBRANE	✓		
MICRON CARTRIDGE			
LABOUR	✓		
ANTISCALANT			
OTHERS	✓		

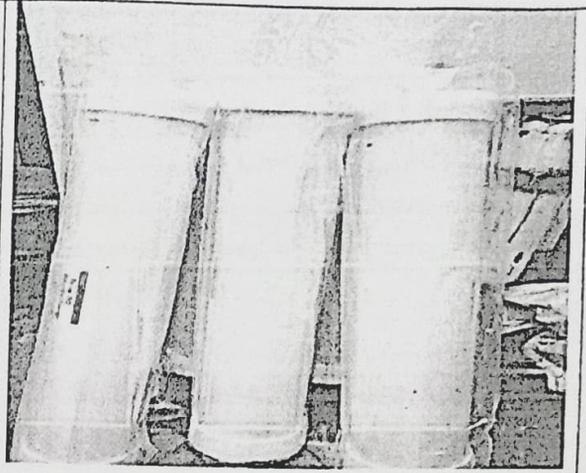
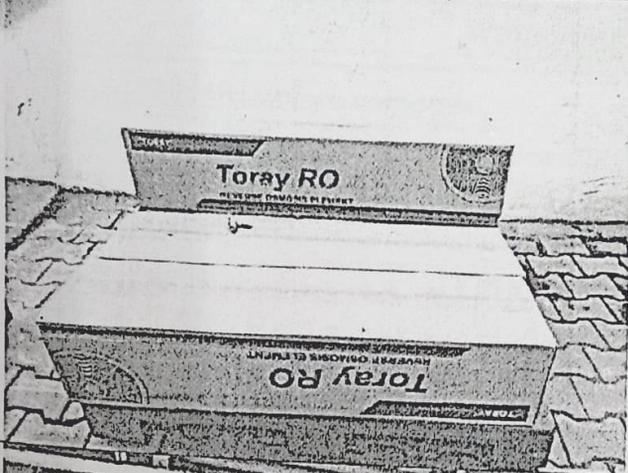
FM. : 19.01.00.02 REV : 0.
WEF : 10-7-2000

For Pure and Cure Healthcare Pvt. Ltd.

P.T.O.


Authorized Signatory

RO MEMBRANE REPLACEMENT



Membrane Placement Work



Membrane Placement Work

For Pure and Cure Healthcare Pvt. Ltd.

Authorised Signatory

PURE AND CURE HEALTHCARE PRIVATE LIMITED
 PLANT - DERABASSI
 ENVIRONMENT, HEALTH & SAFETY

014

Akums

WORK REQUISITION FORM

Date: 09/12/24
 Plant/Block: ETP (R. Block) Equipment Name/ID: RO Unit Time: 10:08 AM
 Location: RO Plant (ETP)
 Equipment shall be available for work at: any time (Time) Tentative/Final
 Category of Work: Minor/Major (Urgent/Breakdown)/Preventive Maintenance (Strikethrough whichever not applicable)

Job Description: Please replace the RO membrane of ETP's RO plant.

Client / Supervisor		Area in charge / Officer	
Date 09/12/24	Signature <i>Dalit</i>	Date 09/12/24	Signature <i>mm</i>

QA Evaluation/Comment: (In case of major Breakdown)
 Will this repair affects a critical process () Yes () No
 Sign & Date:

Associated Permits (if any please describe):
 Associated Permits example: Hot work, Confined space entry, Working on height etc.)

Work Request Received at: 10:15 (Time) ~~10:15~~ (Sign Received - Service Section)

Work Assigned to: *Sanjay, Mahesh* (Name of performer)
 Work Assigned by: *Jaspreet* (Name-Service section)

Spare part changed: R.O. Membrane replaced with new one

WORK COMPLETED

All requested jobs associated with this work requisition form are complete and safe no further work is pending

Performer: (Name-Service section)	Time: 15:05	Date: 09/12/24	Signature: <i>mm</i>
Job completed: Yes/NO (Job requesting section)	Time: 15:30	Date: 09/12/24	Signature: <i>mm</i>

Remark (if any): RO membrane changed and working properly.
mm
 09/12/24



PRAKRUTI



A21059539

TAX INVOICE

Original for Recipient

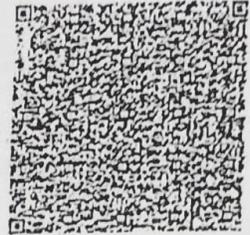
GSTIN : 24AADFPB722B2ZK
Billing Address: Mubarakpur No. GJ24B0030159

Invoice No. : 232400637
Invoice Date : 09/11/2023
Challan No. : 265/2023-24 dtd. 09/11/2023
Order No. : 310009864 dtd. 03/11/2023

PRAKRUTI ENVIRONMENTAL ENGINEERS

Office: 3rd & 4th Floor,
Next to Sarsawani Distributory Canal,
On BII Road, Vadodara,
Gujarat
State: 391 410

Ack No. : 162315483291926
Date : 2023-11-09 19:22:00
IRN : c70a9a7775b4bcdda49a6
4da964f77b1b229a52307
2d80d5b196016afc77467



Buyer Party
GSTIN : 03AACCP1419K1ZP
M/S. Akums Lifesciences Limited
Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS
Nager Derabassi,
Maha-140507, Punjab
State : 03 - Punjab
India
PAN No. : AACCP1419K

Ship to Party
GSTIN : 03AACCP1419K1ZP
M/S. Akums Lifesciences Limited
Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS
Nager Derabassi,
Maha-140507, Punjab
State : 03 - Punjab
India
PAN No. : AACCP1419K

Contact: Mr Bharat Singh Bisht - +91 9410705784

No.	Item Details	HSN/SAC	UOM	Quantity	Rate	Amount(INR)
1	100 Membrane 5000 Liter RO Membrane Model: 72700-100 100 Liter	84212190	Nos.	12.000	32500.00	390000.00
Total				12.000		

Trade Tax		Basic Amount	390000.00
Vendor No.		Sub Total	390000.00
T.R. No. & Date	000	IGST(18.000%)	70200.00
Delivery	At Site within 2 weeks, If payment received by 08.11.2023.	Grand Total	460200.00

Payment : Arranged by myself
 Freight & Parcel : In Client's Scope
 Payment : 100% against proforma invoice prior to despatch
 Note : 1. Payment shall be released within 1 working week from the date of Invoice.
 2. All payments are to be made by At Par Cheque / E-Payment.
 3. Payments received are non refundable.
 4. Interest @ 25% will be charged on overdue payments.
 Jurisdiction : Words of Arbitration and Law of Court would be Vadodara.

500000/-
21/11/23

Amount in Words : INR Four Lakhs Sixty Thousand Two Hundred Only
IGST in Words : INR Seventy Thousand Two Hundred Only

460200/-

For Pure and Cure Healthcare Pvt. Ltd.

Page 1 of 2
Authorized Signatory

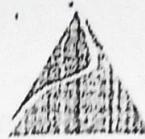
16/11/23 16:39
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HP23 D4628

5115003116
21/11/23

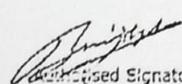
Prakruti Environmental Engineers
"PRAKRUTI" 3rd & 4th Floor, Next to Sarsawani Distributory Canal,
On BII Road, Village BII, Vadodara - 391 410, Gujarat, India
Contact No.: +91 265 2356171, 9429673456, 9409100037, 9409100067, 9409100073
Email: info@prakruti.co.in • Web: www.prakruti.co.in

Am

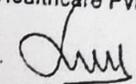
Am



PRAKRUTI

TAX INVOICE				Original for Recipient		
GSTIN : 24AADFP8722B2ZK MCA 21 Address Memorandum No: GJ2400000159 PRAKRUTI ENVIRONMENTAL ENGINEERS PRAKRUTI 3rd & 4th Floor, Next to Sarsawani Distributory Canal, On Bil Road, Vadodara, Gujarat State : 391 410, India Pin : 391 410		Invoice No. : 232400637 Invoice Date : 09/11/2023 Challan No. : 232400637 dtd.: 09/11/2023 Order No. : 3100009664 dtd. 03/11/2023				
Buyer Party GSTIN : 03AACCP1419K1ZP M/S. Akums Lifesciences Limited Village-Sundian, Post Office Mubarakpur Tehsil, District-SAS Nagar Derabassi, Mohalla-140307, Punjab State : 03 - Punjab India PAN No. : AACCP1419K		Seller Party GSTIN : 03AACCP1419K1ZP M/S. Akums Lifesciences Limited Village-Sundian, Post Office Mubarakpur Tehsil, District-SAS Nagar Derabassi, Mohalla-140307, Punjab State : 03 - Punjab India PAN No. : AACCP1419K				
Kind Attn : Mr. Bharat Singh Bhatt - +91 9410705784						
No.	Item Details	HSN/SAC	UOM	Quantity	Rate	Amount(INR)
Certified that particulars given above are true and correct and the amount indicated represents the price actually charged and that there is no flow of goods and services directly or indirectly from the buyer.				For, PRAKRUTI ENVIRONMENTAL ENGINEERS  Authorised Signatory		

For Pure and Cure Healthcare Pvt. Ltd.

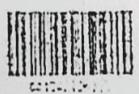

Authorised Signatory

Part - A Slip

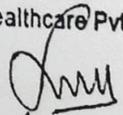
6416 4249 6395
 10/11/2023 02:59 PM
 24AAD FP672 252ZK - PRAKRUTI ENVIRONMENTAL ENGINEERS
 Not Valid for Movement as Part B is not entered [1133Kms]

Part - A

24AADFP672252ZK,PRAKRUTI ENVIRONMENTAL ENGINEERS
 Aheindsbad,GUJARAT-382721
 03AAC CP141 9K1ZP,AKUMS LIFESCIENCES LIMITED
 TEHSIL DERABASSI,PUNJAB-140507
 232400637
 09/11/2023
 Regular
 460200
 84212190 -
 outward supply
 27AAACV1555QZZP & V TRANS. V XPRESS V LOGIS



For Pure and Cure Healthcare Pvt. Ltd.


 Authorised Signatory

Prakruti Environmental Engineers

"PRAKRUTI" 3rd & 4th Floor, Next to Sarsawan, Distributory Canal,

On DI Road Village Bli, Vadodara-391410, Gujarat, India

Contact No. +91 263 2326171, 94236 13456, 9409100037, 9409100067, 9409100076

Email: info@prakruti.co.in Web: www.prakruti.co.in

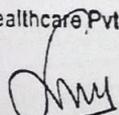
DELIVERY CHALLAN

ORIGINAL/ DUPLICATE/TRIPPLICATE

To,

Akums Lifesciences Limited Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS Nagar Derabassi, Mohali-140507, Punjab-India		No. 865/2023-24 Date: 03/11/2023 Ref. PO No: 3100069664 Ref. PO Dt. 3-Nov-23 PR NO:			
M: Authorised Person: Mr. Sunil Kulkarni C: Contact No. +91 8736906983 F E GST ID: 03AADCP1419K1ZP		Delivery At : Akums Lifesciences Limited Village-Sundran, Post Office Mubarakpur Tehsil, District-SAS Nagar Derabassi, Mohali-140507, Punjab-India Authorised Person: Mr. Bharatsingh Bisht Contact No +91 9410705784			
SN	PARTICULARS	QUANTITY	UNIT	RECIPT DT.	SIGNATURE
1	RO Membrane	12	Nos.		
for PRAKRUTI ENVIRONMENTAL ENGINEERS		G. VAT TIN :	24AADFP8722B2ZK		
Mr. Brijesh Amipara (Project Engineer)		PAN :	AADFP8722B		
		EM No. :	24-019-11-01&A6:FA1:F35		

For Pure and Cure Healthcare Pvt. Ltd.


 Authorised Signatory

ENVIRO-TECH SERVICES

An Analytical Laboratory

(A GOVERNMENT APPROVED LAB)

Plot No. 1/32, S.S. of G.T. Road Industrial Area, Ghaziabad (U.P.) - 201001

email : etslab2012@gmail.com | Website : www.etslab.in | Ph.: 9911516076, 9811736063



TEST REPORT

TEST REPORT NO.: ETS/1856/10/2024

ULR NO.TC130092400001856F

DATE OF REPORT: 19.10.2024

WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer

M/s, PURE AND CURE HEALTHCARE PVT LTD
(LIFESCIENCES DIVISION) VILLAGE-SUNDRAN, P.O
MUBARAKPUR, TEHSIL-DERABASSI, DIST-SAS NAGAR
DERABASSI PUNJAB-INDIA-140201

Date of Sampling : 11.10.2024
 Analysis Start Date : 14.10.2024
 Analysis End Date : 19.10.2024
 Sample ID No : 1856
 Sampling Done By : ETS STAFF
 Sampling Description : AFTER TREATMENT
 Sampling Location : E.T.P.- OUTLET
 Sampling Method : ETS/STP/WATER-02
 Sample Quantity : 10.0 Ltr.
 Packing Condition : SEALED
 Packed In : P.V.C. CANE

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)		Test Method
				Inland Surface Water	Public Sewers	
1	pH	...	7.8	5.5 - 9.0	5.5 - 9.0	APHA 4500-H+
2	Total Dissolved Solids,(TDS)	mg/L	314	Not Specified	Not Specified	APHA 2540-C
3	Total Suspended Solids,(TSS)	mg/L	<10	100	600	APHA 2540-D
4	Oil & Grease, (O & G)	mg/L	<1.0	10	20	APHA 5520-B
5	Biological Oxygen Demand(BOD ₅ at 27°C)	mg/L	26	30	350	IS: 3025 (Part-44)
6	Chemical Oxygen Demand,(COD)	mg/L	200	250	Not Specified	APHA 5220-B

For Pure and Cure Healthcare Pvt. Ltd.

Authorised Signatory

ENVIRO-TECH SERVICES

AUTHORIZED SIGNATORY
Quality Manager



Format No ETS/LAB/TR-10, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

Note:-

1. Test reports without ETS LAB HOLOGRAM are not issued by our laboratory.
2. The results indicated only refer to the tested samples and listed applicable parameters.
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Email : etslab2012@gmail.com | Website : www.etslab.in | Ph.: 9911516076, 9811736063

TEST REPORT

TEST REPORT NO.: ETS/1856/10/2024

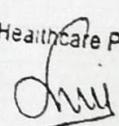
DATE OF REPORT: 19.10.2024

WASTE WATER SAMPLE ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)		Test Method
				Inland Surface Water	Public Sewers	
HEAVY METALS:-						
7	Nickel, (Ni)	mg/L	<0.01	3	3	APHA-3120B
8	Mercury, (Hg)	mg/L	<0.001	0.01	0.01	US EPA Method 200.7 1994
Microbiological Parameter;						
9	Bio-Assay	%	92, (Pass)	90% Survival of Fish (96 Hrs.		IS:6582 (Part-2)

*****End of Test Report*****

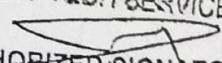
For Pure and Cure Healthcare Pvt. Ltd.


 Authorised Signatory



Format No ETS/LAB/TR-10, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

ENVIRO-TECH SERVICES


 AUTHORIZED SIGNATORY
 Quality Manager

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 email : etslab2012@gmail.com | Website : www.etslab.in | Ph.: 9911516076, 9811736063

TEST REPORT

TEST REPORT NO.: ETS/1628-26/02/2025 ULRNO.TC153902500162826F DATE OF REPORT: 18.02.2025

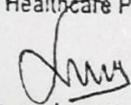
WASTE WATER SAMPLE ANALYSIS REPORT

Name And Address of Customer : M/s, PURE AND CURE HEALTHCARE PVT LTD
 (LIFESCIENCES DIVISION) VILLAGE-SUNDRAN, P.O
 MUBARAKPUR, TEHSIL-DERABASSI, DIST-SAS NAGAR
 DERABASSI PUNJAB-INDIA-140201

Date of Sampling : 13.02.2025
 Analysis Start Date : 15.02.2025
 Analysis End Date : 18.02.2025
 Sample ID No : 1628-26
 Sampling Done By : ETS STAFF
 Sampling Description : AFTER TREATMENT
 Sampling Location : E.T.P.- OUTLET
 Sampling Method : ETS/STP/WATER-02
 Sample Quantity : 16.0 Ltr.
 Packing Condition : SEALED
 Packed In : P.V.C. CANE

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)		Test Method
				Inland Surface Water	Public Sewers	
1	pH	...	7.5	5.5 - 9.0	5.5 - 9.0	APHA 4500-H+
2	Total Dissolved Solids,(TDS)	mg/L	310	Not Specified	Not Specified	APHA 2540-C
3	Total Suspended Solids,(TSS)	mg/L	<10	100	600	APHA 2540-D
4	Oil & Grease, (O & G)	mg/L	<1.0	10	20	APHA 5520-B
5	Biological Oxygen Demand(BOD ₅ @ 27°C)	mg/L	24	30	350	IS: 3025 (Part-44)
6	Chemical Oxygen Demand,(COD)	mg/L	196	250	Not Specified	APHA 5220-B

For Pure and Cure Healthcare Pvt. Ltd.


 Authorised Signatory

For Enviro Tech Services Pvt. Ltd.


AUTHORIZED SIGNATORY
 (Quality Manager)

Formal No ETS/LAB/TR-10, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019



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 email : etslab2012@gmail.com | Website : www.etslab.in | Ph.: 9911516076, 9811736063

TEST REPORT

TEST REPORT NO.: ETS/1628-26/02/2025

DATE OF REPORT: 18.02.2025

WASTE WATER SAMPLE ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)		Test Method
				Inland Surface Water	Public Sewers	
HEAVY METALS;-						
7	Nickel, (Ni)	mg/L	<0.01	3	3	APHA-3120B
8	Mercury, (Hg)	mg/L	<0.001	0.01	0.01	US EPA Method 200.7 1994
Microbiological Parameter;						
9	Bio-Assay	%	90, (Pass)	90% Survival of Fish (96 Hrs.		IS:6582 (Part-2)

*****End of Test Report*****

For Pure and Cure Healthcare Pvt. Ltd.

[Signature]
 Authorised Signatory

For Enviro Tech Services Pvt. Ltd.

[Signature]
AUTHORIZED SIGNATORY
 (Quality Manager)

Format No ETS/LAB/TR-10, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

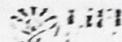
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PUNJAB POLLUTION CONTROL BOARD
CENTRAL LABORATORY

WATER ANALYSIS REPORT
WATER LAB, HEAD OFFICE, YATAYAN, DISTRICT PATNA, PUNJAB
PHONE: 2222222



TEST REPORT

Test Report Code : E-1615-1616
 Report Issue Date : 20.12.2024
 Report Sent to (Name & Address) : M/s Pure & Cure Healthcare Pvt. Ltd, Sandhian,
 Mubarkpur
 Date of Sample Receipt : 11.12.2024
 Sample Registration No. : E-1615-1616
 Sample Description : Effluent Sample
 Type of Sample : Grab
 Analysis Duration : 11.12.2024 to 20.12.2024
 Sampling Location : RO Reject (E-1615) & MEE Condensate (E-1616)
 Date of Sample Collection : 10.12.2024
 Name of Sample Collecting Officer : Er. Vipin Kumar, A/E
 Sampling Protocol : IS 17614 (Part-10): 2021
 Sample Quantity : 4.0 L
 Sample Packing : Plastic Bottle

Test Results
(Water Quality Analysis)

Sr. No.	Test Parameters	Units	Result		Prescribed Standards Limit	Test Method
			RO Reject	MEE Condensate		
1	pH Value	-	8.0	7.5	6.5-9.0	IS 3025 Part-11
2	Total Suspended Solids (TSS)	mg/l	65	19	100	IS 3025 Part-17
3	Total Dissolved Solids (TDS)	mg/l	164	247	-	IS 3025 Part-16
4	Chemical Oxygen Demand (COD)	mg/l	1550	8400	250	IS 3025 Part-58
5	Bio-Chemical Oxygen Demand (BOD)	mg/l	163	920	30	IS 3025 Part-11

Remarks: The prescribed standards are as per EPA. However, if any other particular standards have been used in the report, they should be stated.

***-End of Report--**

Name, Designation & Signature of Analyst

Name & Designation of Authorized Signatory
 Avtar Singh
 Scientific Officer
 (Seal & Signature)

For Pure and Cure Healthcare Pvt. Ltd.

Authorized Signatory

The requirements of the LTP are being followed.

LTDS - D&G Tank - 1 - 1 Floc - 1 Tube Settles
 A1-1, Clarifier - 1 - 1 AT-2, Clarifier - 1
 Tubeflo - 1 - 1 Mixer - 1 - 1 - 1 - 1 - 1
 RO - 2 MEE (LTDS)



**PUNJAB POLLUTION CONTROL BOARD
CENTRAL LABORATORY**

NABL Accredited & ISO 45001:2018 (OHS) certified laboratory
WATER LAB OFFICE, SAFAKARAN CHAWAN, PATIALA, PUNJAB
Phone: 2012202, 2012203, 2012204, 2012205, 2012206, 2012207, 2012208, 2012209, 2012210, 2012211, 2012212, 2012213, 2012214, 2012215, 2012216, 2012217, 2012218, 2012219, 2012220, 2012221, 2012222, 2012223, 2012224, 2012225, 2012226, 2012227, 2012228, 2012229, 2012230, 2012231, 2012232, 2012233, 2012234, 2012235, 2012236, 2012237, 2012238, 2012239, 2012240, 2012241, 2012242, 2012243, 2012244, 2012245, 2012246, 2012247, 2012248, 2012249, 2012250, 2012251, 2012252, 2012253, 2012254, 2012255, 2012256, 2012257, 2012258, 2012259, 2012260, 2012261, 2012262, 2012263, 2012264, 2012265, 2012266, 2012267, 2012268, 2012269, 2012270, 2012271, 2012272, 2012273, 2012274, 2012275, 2012276, 2012277, 2012278, 2012279, 2012280, 2012281, 2012282, 2012283, 2012284, 2012285, 2012286, 2012287, 2012288, 2012289, 2012290, 2012291, 2012292, 2012293, 2012294, 2012295, 2012296, 2012297, 2012298, 2012299, 2012300

TEST REPORT

Test Report Code : E-1615-1616
 Report Issue Date : 20.12.2024
 Report Sent to (Name & Address) : M/s Pure & Cure Healthcare Pvt. Ltd, Sundran, Mubarkpur
 Date of Sample Receipt : 11.12.2024
 Sample Registration No. : E-1615-1616
 Sample Description : Effluent Sample
 Type of Sample : Grab
 Analysis Duration : 11.12.2024 to 20.12.2024
 Sampling Location : RO Reject(E-1615) & MBE Condensate(E-1616)
 Date of Sample Collection : 10.12.2024
 Name of Sample Collecting Officer : Mr. Vipin Kumar, AEB
 Sampling Protocol : IS 17614 (Part-10): 2021
 Sample Quantity : 4.0 L
 Sample Packing : Plastic Bottle

**Test Results
(Water Quality Analysis)**

Sr. No.	Test Parameters	Units	Result		Prescribed Standards Limit
			RO Reject	MBE Condensate	
1	Oil & Grease (O&G)	mg/l	BDL	BDL	10

Remarks: No specific standards prescribed as per EPA. However, if any stringent/other standards have been imposed by the Board, the same shall prevail.

---End of Report---

Enclst No. 32319-21

Dt. 24/12/24

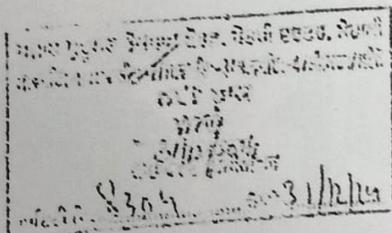
A copy of the above is forwarded to the:-

1. The Chief Environmental Engineer (Water), Punjab Pollution Control Board, Ludhiana
2. The Senior Environment Engineer, Punjab Pollution Control Board, Zonal Office-I Patiala.
3. The Environment Engineer, Punjab Pollution Control Board, Regional Office, Mohali.

Name, Designation & Signature of Analyst

Name & Designation of Authorized Signatory

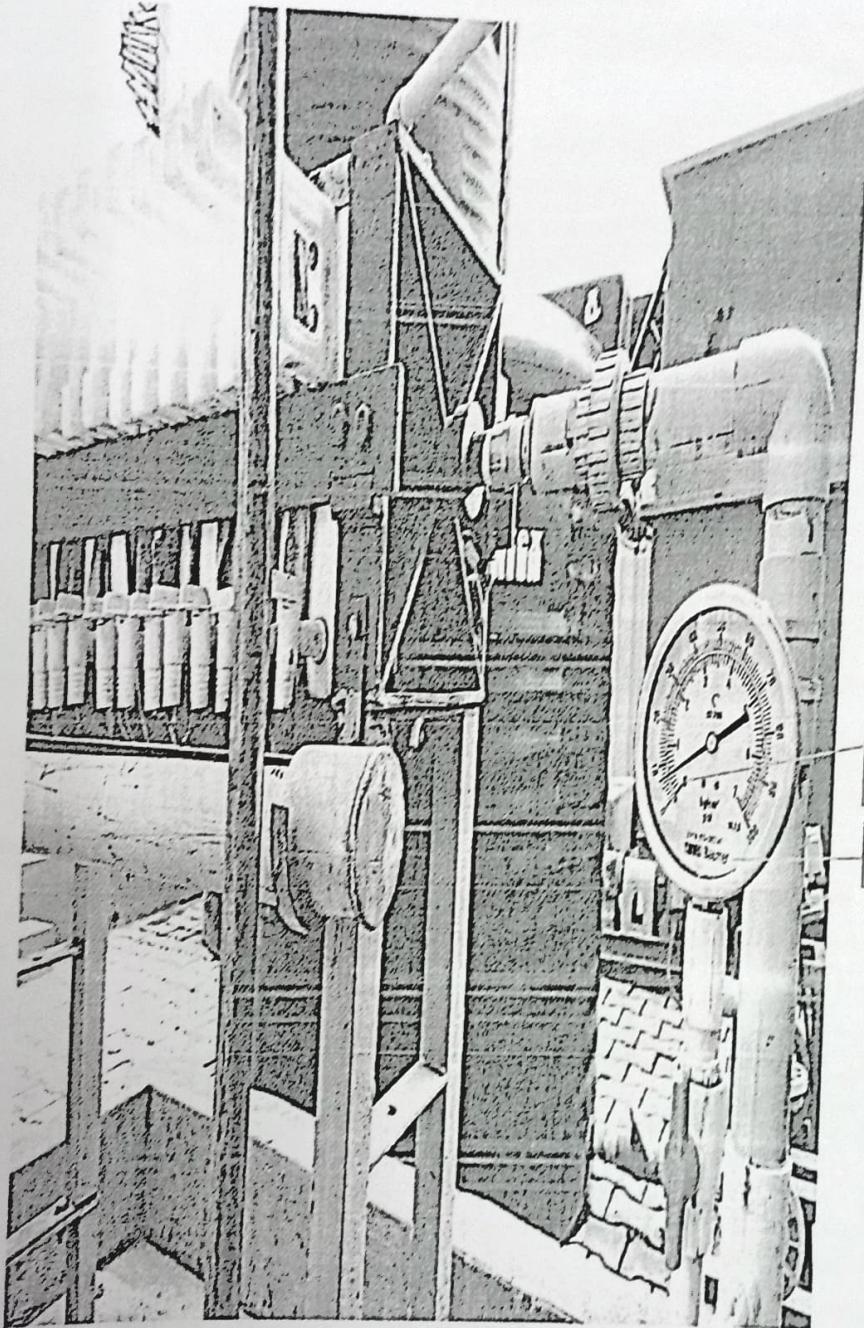
Avtar Singh
 Scientific Officer
 (Seal & Signature)



For Pure and Cure Healthcare Pvt. Ltd.

Authorized Signatory

PRESSURE GAUGE



Least Count: - 0.1 Kg/cm²
Range: - 0 to 7 Kg/cm²

Make: - Baumer

For Pure and Cure Healthcare Pvt. Ltd.

Authorised Signatory

PURE AND CURE HEALTHCARE PRIVATE LIMITED
PLANT- DERABASSI
ENGINEERING

CALIBRATION CERTIFICATE

Detail of Instrument under Calibration:

Certificate No. ET/2024/013

Name:	Pressure Gauge	Instrument tag No.:	ET/PRG/013
Make/Model:	Baumer	Least Count:	0.1 kg/cm ²
Range:	0 to 7 kg/cm ²	Environment Condition:	23.2°C / 55 % RH
Cal Date:	24/07/24	Next Cal Due:	23/07/25
Location:	STP PLANT		
SOP/ Reference Std: ER-SP-045-R02			

Detail of Master Equipment Used:

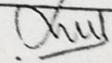
Name:	Digital Pressure Gauge	NA	NA
Instrument tag No.:	INST/DPG/001	NA	NA
Make/Model:	Keller	NA	NA
Cal Date:	26/06/2024	NA	NA
Next Cal Due:	25/06/2025	NA	NA
Certificate No:	STC/CAL/24/01297	NA	NA
Calibrated By:	Star Calibration	NA	NA

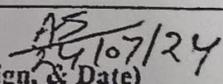
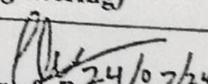
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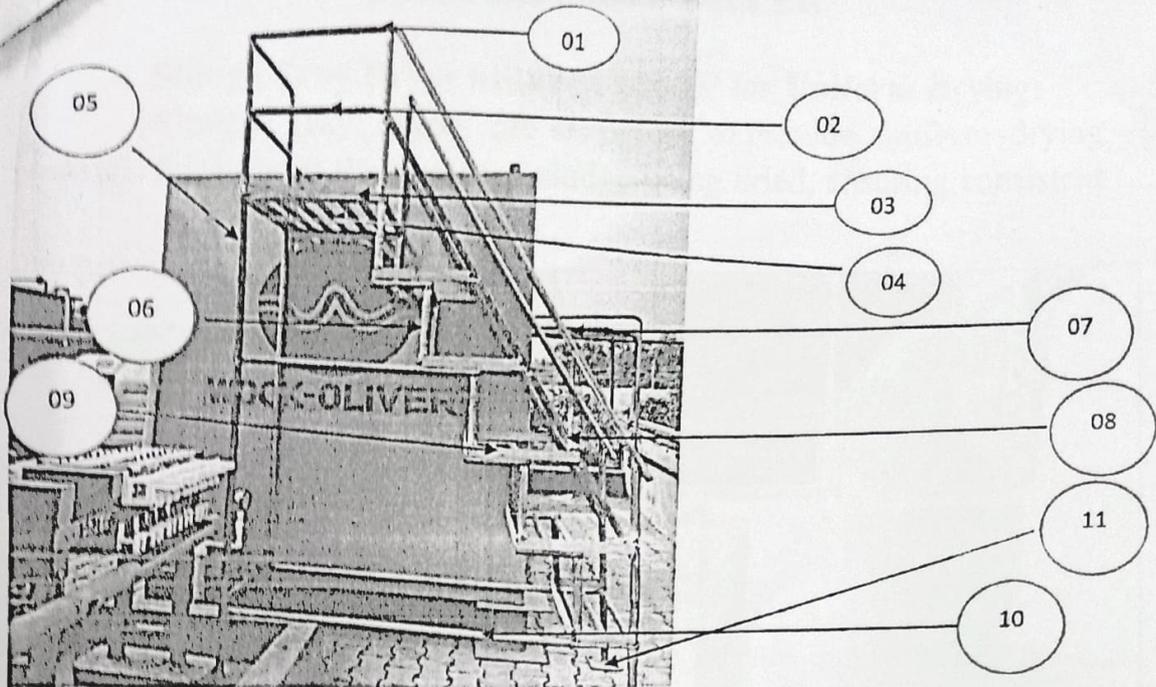
Sr. No.	Standard Readings In (kg/cm ²)	UUC Readings In (kg/cm ²)	Difference In (kg/cm ²)	Acceptance Criteria	Acceptance with tolerance (Yes / No)	Remarks
01	0.00	0.0	0.00	± 0.2 kg/cm ²	Yes	ok
02	0.20	0.2	0.00	± 0.2 kg/cm ²	Yes	ok
03	1.00	1.0	0.00	± 0.2 kg/cm ²	Yes	ok
04	4.97	5.0	0.03	± 0.2 kg/cm ²	Yes	ok
05	5.97	6.0	0.03	± 0.2 kg/cm ²	Yes	ok

Conclusion: OK

For Pure and Cure Healthcare Pvt. Ltd.


 Authorised Signatory

Calibrated By (Engineering)	Reviewed By (Engineering)
 (Sign. & Date)	 (Sign. & Date)



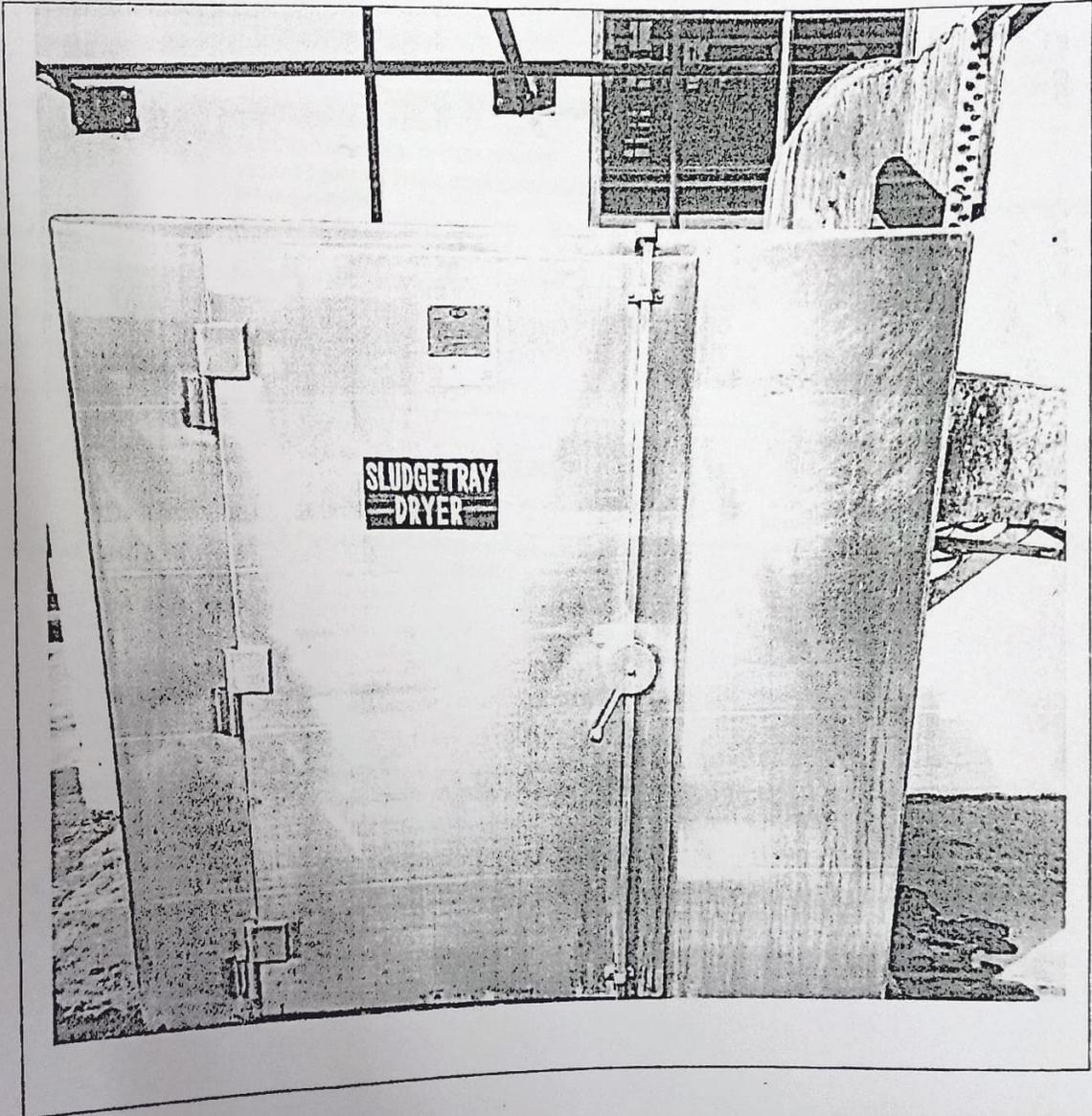
Sr. No.	Components	Descriptions
01	Top rail	To protect the slip & fall hazard
02	Mid rail	Reduce the risk of fall hazards & injuries.
03	Toe Guard	To prevent the falling of tools, equipment's & Person.
04	Landing platform	A landing surface that is used as a working or standing location.
05	Vertical standards	Structural support, Stability of structure and Prevention of ladder flexing.
06	Ledger	A horizontal member which ties the standard at right angles and which may support putlogs and transoms.
07	Handrail	To protect the slip & fall hazards while incline and decline.
08	Mid rail	To protect the slip & fall hazards while incline and decline.
09	Step Toe guard	Reduce the risk of foot injury by shielding your toes
10	Bracing	To prevent the swing of the ladder
11	Fixed baseplate	To spread out the total weight of Stepladder.

For Pure and Cure Healthcare Pvt. Ltd.

[Signature]
 Authorised Signatory

SLUDGE TRAY DRYER

- **Sludge Tray Dryer installed at ETP for Uniform Drying:**
Sludge Tray dryers are designed to provide uniform drying throughout the decanted sludge being dried, ensuring consistent quality.



For Pure and Cure Healthcare Pvt. Ltd.

Only
Authorised Signatory



Sustainability
Re Sustainability Limited
(Formerly known as Ranky Eros Engineers Limited)
(Unit : Punjab Waste Management Project)
Village: Nimbun, P.O. Rampur Sainia
Teh: Dera Bassi, Distt. Mohali (Punjab)
Pin - 140507, Mob. No. 7743006439
E-mail:- lab@re.sustainability.com

Report No : PWMP/2025/00061.01

Report Issue Date : 25/03/2025
Format No : F/7.8-01 Rev 00

SAMPLE REGISTRATION NO: PWMP/2025/62

Description of Sample : Chemical Sludge - 2 (35.3)
Client Name : PURE AND CURE HEALTH CARE PRIVATE
Client Address : VILLAGE SUNDRAN TEHSIL DERA BASSI Distt. - SAS Nagar, Punjab
Name of Sample / Hazardous Waste : Chemical Sludge - 2 (35.3)
Membership No/Sample Id No : 24-25/PW/GA/1190/B
Qtn. Reference No & Date : --
Sample Drawn by : Submitted by the Party

Sample Received Date : 22/03/2025
Sample Quantity : 1 KG
Analysis Start/End Date : 22/03/2025 to 25/03/2025
Sample confirmation By : Manjeet
Date : --

TEST RESULTS

Sr. No.	Test Parameter	Method	Unit	Results	Std. for Secure Landfill Disposal
1	Loss on drying at 105 °C (Moisture Content)	PMWP/SOP/T/HW-02(Issue No.01, Issue Date : 20.12.2022)	%	25.48	--

Verified By

Shobh Shekhawat
Shobh Shekhawat
Deputy Manager



Authorized Signatory

Sanjeev Kumar Sharma
Sanjeev Kumar Sharma
Manager (Technical)

****End of Report****

For Pure and Cure Healthcare Pvt. Ltd.

Sanjeev Kumar Sharma
Authorized Signatory





Sustainability
Re Sustainability Limited

(Formerly known as Ramky Civil Engineers Limited)
 (Unit : Punjab Waste Management Project)
 Village: Numbwa, P.O. Ranpur saifia
 Teh.: Dera Bassi, Distt. Mohali (Punjab)
 Pin - 140507, Mob. No. 7743006439
 E-mail:- laboratoriespwmp@resustainability.com

Report No : PWMP/2025/00062.01

Report Issue Date : 25/03/2025
 Format No : F/7.8-J1 Rev 00

SAMPLE REGISTRATION NO: PWMP/2025/63

Description of Sample : Chemical Sludge - 3 (35.3)
 Client Name : PURE AND CURE HEALTH CARE PRIVATE
 Client Address : VILLAGE SUNDRAN TEHSIL DERA BASSI Distt. - SAS Nagar, Punjab
 Name of Sample / Hazardous Waste : Chemical Sludge - 3 (35.3)
 Membership No/Sample Id No : 24-25/PW/GA/1190/C
 Qtn. Reference No & Date : --
 Sample Drawn by : Submitted by the Party

Sample Received Date : 22/03/2025
 Sample Quantity : 1 KG
 Analysis Start/End Date : 22/03/2025 to 25/03/2025
 Sample confirmation By : Manjeet
 Date : --

TEST RESULTS

Sr. No.	Test Parameter	Method	Unit	Results	Std. for Secure Landfill Disposal
1	Loss on drying at 105 °C (Moisture Content)	PMWF/SOP/T/HW-02(Issue No.01, Issue Date : 20.12.2022)	%	20.11	

Verified By

Subodh
 Subodh Shekhawat
 Deputy Manager



Authorized Signatory

Manjeet
 Manjeet Kumar Sharma
 Manager (Technical)

****End of Report****

For Pure and Cure Healthcare Pvt. Ltd.

Manjeet
 Authorised Signatory





Re Sustainability Limited
 (Unit: Punjab Waste Management Project)
 Village: Numbas, P.O. Puzant, Distt. Mohali (Punjab)
 Pin - 140507, Mob. No. 774306433
 E-mail: info@re-sustainability.com

Report No : PWMP/2025/00060.01
 Report Issue Date : 25/03/2025
 Format No : F/7.8-01 Rev 00

SAMPLE REGISTRATION NO: PWMP/2025/E1

Description of Sample	: Chemical Sludge - 1 (35.3)	Sample Received Date	: 22/03/2025
Client Name	: PURE AND CURE HEALTH CARE PRIVATE	Sample Quantity	: 1 KG
Client Address	: VILLAGE SUNDHAN TEHSIL DERA BASSI Distt. - SAS Nagar, Punjab	Analysis Start/End Date	: 22/03/2025 to 25/03/2025
Name of Sample / Hazardous Waste	: Chemical Sludge - 1 (35.3)	Sample confirmation By	: Manjeet
Membership No./Sample Id No	: 24-25/PW/GA/1190/A	Date	: --
Qtn. Reference No & Date	: --		
Sample Drawn by	: Submitted by the Party		

TEST RESULTS

Sr. No.	Test Parameter	Method	Unit	Results	Std. for Secure Landfill Disposal
1	Loss on drying at 105 °C (Moisture Content)	PWMP/SOP/T/HW-02(Issue No.01, Issue Date: 20.12.2022)	%	26.35	--

Verified By

Signature
 Manjeet Shekawat
 Deputy Manager



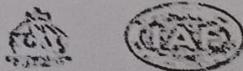
Authorized Signatory

Signature
 Manjeet Kumar Sharma
 Manager (Technical)

****End of Report****

For Pure and Cure Healthcare Pvt. Ltd.

Signature
 Authorized Signatory



PURE AND CURE HEALTHCARE PRIVATE LIMITED
PLANT-DERABASSI
ANNEXURES-I

akums

STD operation Log Book

Date	Total Hrs.	Raw Sludge Weight	Dried Sludge Weight	Weight Reduction	Name of Operator	Signature
01/03/25	21	980	320	660	D.K. Dubey	
02/03/25	20	910	390	520	D.K. Dubey	
03/03/25	16.5	858	378	480	Amrizon Gupta	
04/03/25	17	900	360	540	D.K. Dubey	
05/03/25	20	890	330	560	Amrizon Gupta	
06/03/25	15	1050	400	650	Amrizon Gupta	
07/03/25	16	990	350	640	D.K. Dubey	
08/03/25	18	1170	390	780	D.K. Dubey	
09/03/25	20	1210	385	825	D.K. Dubey	
10/03/25	20	1190	378	812	D.K. Dubey	
11/03/25	21	1156	360	796	D.K. Dubey	
12/03/25	22	756	200	556	D.K. Dubey	
13/03/25	5.5	290	80	210	D.K. Dubey	
14/03/25	5	295	90	205	D.K. Dubey	
15/03/25	5	260	60	200	D.K. Dubey	
16/03/25	5.5	272	70	202	D.K. Dubey	
17/03/25	5.5	260	60	200	D.K. Dubey	
18/03/25	5	282	75	207	D.K. Dubey	
19/03/25	5.5	268	65	203	D.K. Dubey	
20/03/25	5	278	60	218	D.K. Dubey	
21/03/25	5	264	70	194	D.K. Dubey	
22/03/25	5.5	272	60	212	D.K. Dubey	
23/03/25	5.5	280	68	212	D.K. Dubey	
24/03/25	5	273	60	213	D.K. Dubey	
25/03/25	5.5	280	70	210	D.K. Dubey	
26/03/25	5.5	294	80	214	D.K. Dubey	

For Pure and Cure Healthcare Pvt. Ltd.

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PURE AND CURE HEALTHCARE PRIVATE LIMITED
PLANT-DERABASSI
ANNEXURES-I

ASUMS

STD operation Log Book

Date	Total Hrs.	Raw Sludge Weight	Dried Sludge Weight	Weight Reduction	Name of Operator	Signature
01/02/25	21	1140	290	850	D.K. Dubey	
02/02/25	20.5	1096	320	776	D.K. Dubey	
03/02/25	20	1035	295	740	Amrinder Gupta	
04/02/25	21	996	290	696	D.K. Dubey	
05/02/25	21	1021	266	755	Amrinder Gupta	
06/02/25	20	990	270	720	Amrinder Gupta	
07/02/25	20	1010	266	744	Amrinder Gupta	
08/02/25	17	900	282	618	Amrinder Gupta	
09/02/25	18	936	290	646	Amrinder Gupta	
10/02/25	16.5	958	278	680	Amrinder Gupta	
11/02/25	21	996	270	726	D.K. Dubey	
12/02/25	20.5	888	284	604	D.K. Dubey	
13/02/25	15	826	318	508	D.K. Dubey	
14/02/25	15.5	802	278	524	D.K. Dubey	
15/02/25	21	960	286	674	D.K. Dubey	
16/02/25	20	942	310	632	D.K. Dubey	
17/02/25	19	904	305	599	D.K. Dubey	
18/02/25	17	790	290	500	D.K. Dubey	
19/02/25	18	826	250	576	D.K. Dubey	
20/02/25	16.5	782	256	526	D.K. Dubey	
21/02/25	17	802	246	556	D.K. Dubey	
22/02/25	18	846	278	568	D.K. Dubey	
23/02/25	15	756	290	466	D.K. Dubey	
24/02/25	16	778	288	490	Amrinder Gupta	
25/02/25	20	720	255	465	D.K. Dubey	
26/02/25	18	804	247	557	D.K. Dubey	

For Pure and Cure Healthcare Pvt. Ltd.

Authorised Signatory

PURE AND CURE HEALTHCARE PRIVATE LIMITED
PLANT-DERABASSI
ANNEXURES-I

Akums

STD operation Log Book

Date	Total Hrs.	Raw Sludge Weight	Dried Sludge Weight	Weight Reduction	Name of Operator	Signature
27/02/25	19	912	255	657	D.K. Duley	
28/02/25	17	970	210	760	D.K. Duley	
R 27						
28/02/25						

For Pure and Cure Healthcare Pvt. Ltd.

Authorized Signatory



drexel® electronics & engineering products (p) ltd

Works: 442, JLPL, Industrial Area
 Sector 82, Mohali (PB) 160055
 Ph: +91172 4190098
 Mob: +91 9988610098
 Email: sales@drexel.in
 Web: www.drexel.in

Corp: 13/2, 2nd & 3rd Floor
 Opp. Bus terminal Mehrauli,
 New Delhi 110030
 Toll Free: 1800 123440098
 Mob: +91 9316660098
 info@drexel.in

Calibration & Test Certificate

Sample Code	DXL/2023/052201	Page No.: 01/01
Customer Name & Address:	Akums Lifesciences Limited Village Sundran Post Office Mubarakpur Tehsil Derabassi, Distt SAS Nagar-140507	
Calibration Date:	22-05-23	Calibration Due Date 21-05-24

PRODUCT DETAIL:

Product Name:	Sewage/Effluent Treatment plant Monitoring System	Make:	Drexel
Product Sr. No.:	ETP/2016/01	Model No.:	DX4P-W

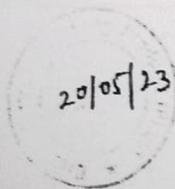
Results:

Calibration of STP-ETP System at UV - 200 nm - 350 nm Wavelength

Sr. No.	Parameters	Standard Range(mg/l)	Zero Calibration	Span Calibration		Remarks
				RO/Tap Water Results (mg/l)	Sample Results (mg/l)	
1	BOD	0-2000	0mg/l	1.6 mg/l	7.8 mg/l	OK
2	COD	0-2000	0mg/l	4.9 mg/l	47.6 mg/l	OK
3	TSS	0-2000	0mg/l	3.4 mg/l	26.8 mg/l	OK
4	pH	0-14	7 pH	7.4	7.45	OK

H Singh

Tested By
 Mr. Harpreet Singh
 Service Engineer



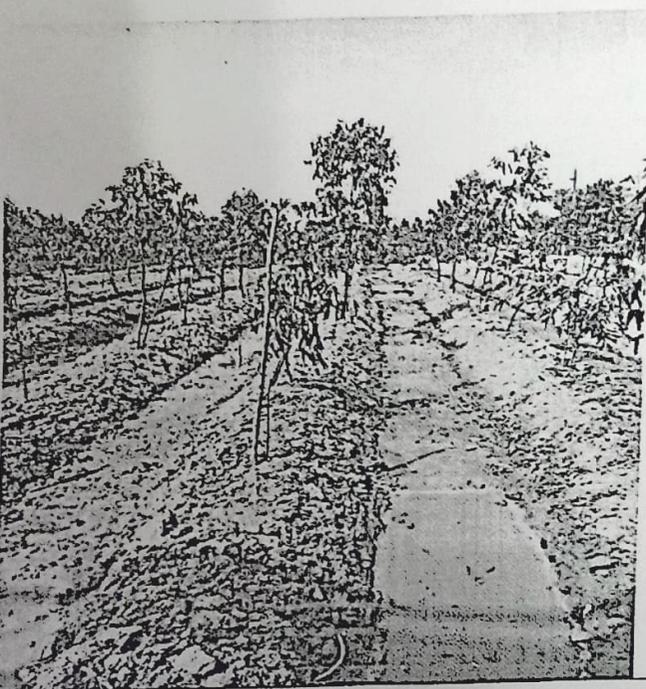
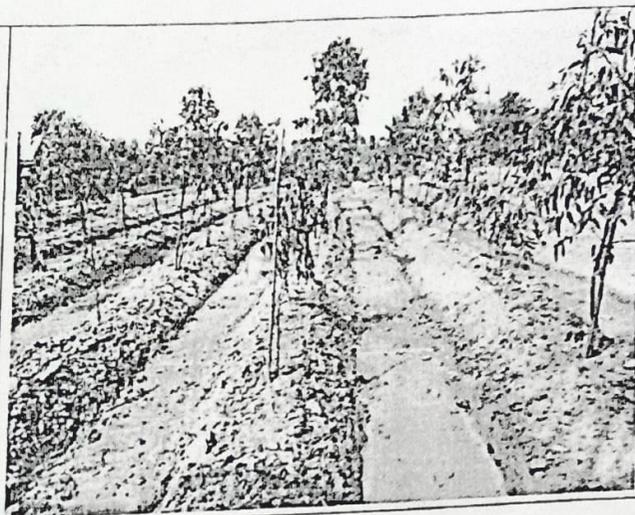
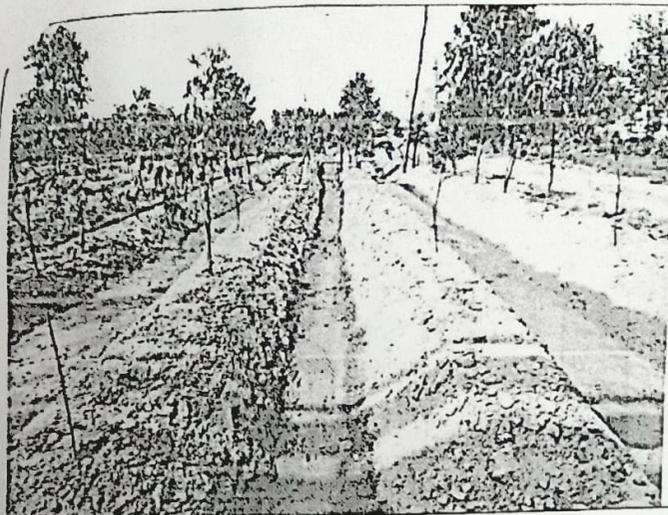
Mr. Maninder Singh

Checked by
 Mr. Maninder Singh
 Operations Head (Production & Execution)
 For Pure and Cure HealthCare Pvt. Ltd.



Signature
 Authorised Signatory

AT PLANTATION DEVELOPMENT OF KARNAL TECHNOLOGY



For Pure and Cure Healthcare Pvt. Ltd.

A handwritten signature in black ink, appearing to be 'Ommy' or similar, written over a horizontal line.

Authorised Signatory